

### Demand Side Management, Information Technology.

the above topics were discussed in participative sessions attended by over 1,044 delegates and addressed by 200 speaker from all over the world. Most of the companies took note of the deliberations and later had one to one sessions with foreign counterparts on the latest technologies.

the conference was not designed to draw conclusions/forward recommendations to Government of India.

### Pipeline Project

3886. DR. KRUPASINDHU BHOI : Will the PRIME MINISTER be pleased to state :

(a) whether the Government propose to lay a pipeline between Ranchi and Paradip Port;

(b) if so, the details thereof;

(c) whether the Government also propose to tap facilities at Rourkela and Bhubaneswar;

(d) if so, the details thereof;

(e) whether any other pipeline was also laid in the eastern region;

(f) if so, the details thereof; and

(g) the cost of the present pipeline to be laid between Ranchi and Paradip?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI T.R. BAALU) : (a) to (d) and (g). IOC has submitted a proposal to the Govt. for 1st stage clearance for laying a product pipeline from Paradeep to Ranchi. The other details including tap-off facilities etc. of the project, will be decided based on Detailed Feasibility Study.

(e) and (f). The following petroleum product pipelines are operating in the Eastern Region :

S.No. Name of Pipeline

1. Guwahati-Siliguri pipeline
2. Barauni-Kanpur pipeline
3. Haldia-Barauni pipeline
4. Haldia-Mourigram-Rajbandh Pipeline
5. Digboi-Tinsukia Pipeline.

### Atomic Power Plants

3887. SHRI NAWAL KISHORE RAI :  
JUSTICE GUMAN MAL LODHA :

Will the PRIME MINISTER be pleased to state :

(a) whether some projects were under construction during the Eighth Five Year Plan which to be completed during the said Plan period as per the original schedule;

(b) if so, the names of such projects and their costs of construction as per the original estimate;

(c) whether their cost of construction have increased due to delay in completion;

(d) if so, the percentage of the said cost escalation; and

(e) the projects out of the above projects which have been proposed to be completed during the Ninth Five Year Plan?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI YOGINDER K. ALAGH) : (a) Yes, Sir.

(b) Both the units of Kakrapar and Kaiga Atomic Power Stations and Unit 3 of Rajasthan Atomic Power Station under construction were to be completed during the VIII Plan period. Their capacity and cost details are given below :

Unit	Capacity	Original Sanctioned base Cost for 2 Units (Rs. in crores)	Cost Estimates w.r.t. price level of
KAPP-1 & 2	2X220 MWe	382.52	1979
Kaiga-1 & 2	2X220 MWe	730.72	1984
RAPP-3 & 4*	2X220 MWe	711.57	1984

\* RAPP-4 was scheduled to be completed during IX Plan.

(c) and (d). The cost of the above projects has increased due substantially to the addition of the component of Interest During Construction (IDC) on transfer of these projects to the Nuclear Power Corporation of India Limited (NPCIL) for implementation. The other factors contributing to escalation of cost include inflation exchanges in scope of work and delay in project execution. At constant prices, the increase in basic cost (excluding IDC) is 24%, 6% and 16% respectively.

(e) The two units of Kakrapar have been completed during the VIII Plan and the Kaiga Units-1 and 2 and Rajasthan Units-3 and 4 are expected to be completed during the IX Plan period.

### Subsidy on Petroleum Products

3888. SHRI SATYAJITSINH DULIPSINH GAEKWAD :  
SHRI RAMESH CHENNITHALA :  
SHRI JOACHIM BAXLA :

Will the PRIME MINISTER be pleased to state :

(a) the estimated subsidy on petroleum products product-wise for 1996-97 and how these compare